

**Directorate General of Foreign Trade**  
**Udyog Bhawan**  
**DES-V Section**

**Minutes of NC-V meeting held on 18.07.2013**

The meeting No.16/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 18.07.2013 in Room No.108 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri K.C. Meena, DDG	DGFT
3.	Shri V.K. Kohli, Dy. Director	R.O., TC, Noida
4.	Shri Kuldeep Singh, Assistant Director	MSME
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meetings Nos.15/AM-14, dated 11.07.2013 were taken for ratification. As there were no amendments to the same, the above referred minutes of 11.07.2013 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.16/AM-14 dated 18.07.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

**MEETING NUMBER** : 16/84-ALC3/2013

**MEETING DATE** : 18.07.2013

<b>Case No.:</b> 7/12/84-ALC3/2013	Party Name: MARUDHAR TANCHEM PVT. LTD,	Meet No/Date:16/84-ALC3/2013 18.07.2013	<b>Status:</b> <b>Approved</b>
HQ File :01/84/050/00057/AM14/	RLA File :04/24/040/00295/AM13/	Lic.No/Date:0410145341 18.04.2013	
<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details			

submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Coated non-woven Polyester Warp knit bonded fabric, GSM-290+/-10%	60, 000 Sq. meter	Polyester Warp knit stich bonded fabric, GSM-290+/-10%, 0.8mm black/0.8mm white	61,200 Sq. meter (including 2% wastage)
			ECA	4590 Kgs. (including 2% wastage)
			Hot melt thermoplastic	1224 Kgs. (including 2% wastage)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

2	<b>Case No.:7/9/84-ALC3/2013</b>	Party Name: SHRI LAKSHMI COTSYN LIMITED,	Meet No/Date:16/84-ALC3/2013 18.07.2013	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00038/AM14/	RLA File :05/24/040/00017/AM14/	Lic.No/Date:0510352320 25.04.2013	Defer Date: 08.08.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and considered the written request of applicant firm for extension of time for submission of information/details in support of their proposal. The Committee agreed with the request of the applicant firm and decided to defer the case for re-listing on 08.08.2013.			

	<b>Case No.:1/9/84-ALC3/2013</b>	Party Name: RABIA LEATHER INDUSTRIES PRIVATE LIMITED,	Meet No/Date:16/84-ALC3/2013 18.07.2013	<b>Status:</b> <b>Approved</b>
	HQ File :01/84/050/00032/AM14/	RLA File :04/24/040/00007/AM14/	Lic.No/Date:0410145650 30.04.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their O. M. No. 7/180/2013.TSW/120, dated 12.07.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Cow Leather Belts, Style-61945/ F90266/90273/ F90256/F90209/ 90272	16,777 Nos.	Buckle	Net to net
			0.5mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	337.75 yard
			0.6mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	55.56 yard
			0.8mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	337.75 yard
			1.0mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	205.51 yard
			1.0mm bonded leather board	805.08 Sq. Foot
			0.6mm bonded leather board	4925.55 Sq. foot
			0.8mm bonded leather board	2994.88 Sq. foot
			Leather Auxiliary Adhesive	243.04 Kgs.
			Resin Nan Pao BWA-316CH Baoweilng Brand Adhesive	317.66 Kgs.
			AR6450/D Primer	173.47 Kgs.
			Fabric Care Card Brochure	Net to net
			3 GM/6 GM Silica gel in non-woven paper	As per packing policy
			Printed Poly bags	As per packing policy
			Packing boxes	As per packing policy

			Packing Boxes outer carton	As per packing policy
2.	Cow Leather belt in combination with textile materials, Style-61918/ 90258/ F90107	10,287 Nos.	Outer lining 12 cm. Printed PVC 1.25 mm W/Top coating 600D Canvas/4 cm. SIG.C- Tela backing/24 cm. SIG C Sateen LW CVC-ight knit/12.8 Tattersal PRT PVC 600D-Canvas/Miracle Deep Shiny, width-57"	433.05 Meter
			Metal Fittings	Net to net
			Metal Fittings	Net to net, Set
			Buckle	Net to net
			Rivets	Net to net
			0.5mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	0.30 yard
			0.6mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	352.80 yard
			0.8mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	368.65 yard
			1.0mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	2.47 yard
			0.4mm bonded leather board	61.84 Sq. foot
			0.6mm bonded leather board	5076.40 Sq. foot
			Leather Auxiliary Adhesive	152.72 Kgs.
			Resin Nan Pao BWA-316CH Baoweiling Brand	209.83 Kgs.
			AR6450/D Primer	53.45 Kgs.
			Fabric Care Card Brochure	Net to net
			3 GM/6 GM Silica gel in non-woven	As per packing

			paper	policy
			Coach Poly Satin Storage Bag Packing material	As per packing policy.
3.	Cow Leather Handbags in combination with textile, Style-F19730	400 Nos.	Outer lining 12 cm. Printed PVC 1.25 mm W/Top coating 600D Canvas/4 cm. SIG.C- Tela backing/24 cm. SIG C Sateen LW CVC-Light knit/12.8 Tattersal PRT PVC 600D-Canvas/Miracle Deep Shiny, width-57"	70.80 Meters
			Inner lining 100% Polyester lining/0.3mm 18P white color lining W/Adhesive (Tela)/ Polyester Satin lining/0.3mm white Tela PU with adhesive, width-58.5"	124.80 yards
			Metal fitting	Net to net
			Rivet	Net to net
			Eyelets	Net to net
			Zip Fasteners	224.00 Meters
			Slider	Net to net
			Stopper	Net to net
			Stopper	Net to net, Set
			Staple	Net to net
			0.4mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	4.00 yard
			0.6mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	20.00 yard
			0.4mm Bonded Leather Board	258.80 Sq. foot
			0.6mm Bonded Leather Board	344.80 Sq. foot
			0.8mm Bonded Leather Board	63.60 Sq. foot

			1.6mm Bonded Leather Board	2.80 Sq. foot
			210D Nylon (0.1mm) lining material	316.00 Sq. foot
			Leather Auxiliary Adhesive	8.40 Kgs.
			Water Based Adhesive	20.40 Kgs.
			AR6450/D Primer	2.00 Kgs.
			Sensormatic Security Label	Net to net
			Fabric Care Card Brochure	Net to net
			3 GM/6 GM Silica gel in non-woven paper	As per packing policy
			Coach Non-logo Tissue paper packing material	As per packing policy
			Printed Poly Bags packing material	As per packing policy
			Packing boxes outer carton	As per packing policy
4.	Hand Bags of textile material, Style-F49148	11,958 Nos.	Inner lining 100% Polyester lining/0.3mm 18P white color lining W/Adhesive (Tela)/ Polyester Satin lining/0.3mm white Tela PU with adhesive, width-58.5"	2056.78 yards
			Elast Smooth brushed PVC, width-55"	550.07 Meters
			25mm 100% Rayon webbing	16,621.62 Yards
			Metal fitting	Net to net
			Eyelets	Net to net
			Zip fasteners	2929.71 Meter
			Slider	Net to net
			Stopper	Net to net
			0.4mmX58 Inch Col. Lake green non-	227.20 yard

			woven lining w/o adhesive, width-58"	
			0.6mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	215.24 yard
			1.0mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	11.96 yard
			0.4mm Bonded Leather Board	1052.30 Sq. foot
			0.6mm Bonded Leather Board	2158.52 Sq. foot
			1.6mm Bonded Leather Board	71.75 Sq. foot
			210D Nylon (0.1mm) lining material	3479.78 Sq. foot
			Leather Auxiliary Adhesive	87.96 Kgs.
			Water Based Adhesive	310.91 Kgs.
			Resin Nan Pao BWA-316CH Baoweilng Brand Adhesive	23.92 Kgs.
			WB PCR adhesive ecostick 9006	11.96 Kgs.
			AR6450/D Primer	59.79 Kgs.
			Sensormatic security label	Net to net
			Fabric Care Card Brochure	Net to net
			3 GM/6 GM Silica gel in non-woven paper	As per packing policy
			Coach Non-logo Tissue paper packing material	As per packing policy
			Printed Poly Bags packing material	As per packing policy
			Packing boxes outer carton	As per packing policy
5.	Cow leather purse in combination with textile material, Style-	4929 Nos.	Outer lining 12 cm. Printed PVC 1.25 mm W/Top coating 600D Canvas/4 cm. SIG.C- Tela backing/24 cm. SIG C Sateen LW CVC-Light knit/12.8	26.02 Meter

F49433/F49168/  
49821

Tattersal PRT PVC 600D-Canvas/Miracle Deep Shiny, width-57"	
Outer lining Eko noble/16 cm park hand drawn scarf CVC Satin-light knit/6 cm. New oxford SIG C W/light knit backing/Cotton & Poly Jacquard fabric with light knit backing, width-57"	211.39 Meter
Inner lining 100% Polyester lining/0.3mm 18P white color lining W/Adhesive (Tela)/ Polyester Satin lining/0.3mm white Tela PU with adhesive, width-58.5"	615.84 yard
Elast Smooth Brushed, Width-55"	41.60 Meter
Metal fitting	Net to net
Zip Fasteners	1544.08 Meter
Slider	Net to net
Stopper	Net to net
Stopper	Net to net, set
0.3mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	19.20 yard
1.2mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	0.34 yard
0.3mm Bonded Leather Board	15.13 Sq. foot
0.4mm Bonded Leather Board	162.16 Sq. foot
Texon Brand Cellulose Insole Sheet	Net to net
210D Nylon (0.1mm) lining material	196.56 Sq. foot
Leather Auxiliary Adhesive	20.58 Kgs.
Water Based Adhesive	123.23 Kgs.
Resin Nan Pao BWA-316CH	9.86 Kgs.



			Baoweiling Brand	
			WB PCR adhesive ecostick 9006	17.99 Kgs.
			AR6450/D Primer	10.72 Kgs.
			Sensormatic security label	Net to net
			Fabric Care Card Brochure	Net to net
			3 GM/6 GM Silica gel in non-woven paper	As per packing policy
			Coach Non-logo Tissue paper packing material packing material	As per packing policy
			Printed Poly Bags packing material	As per packing policy
			Packing boxes outer carton	As per packing policy
6.	Textile Purse, Style-F49467	2000 Nos.	Outer lining 12 cm. Printed PVC 1.25 mm W/Top coating 600D Canvas/4 cm. SIG.C- Tela backing/24 cm. SIG C Sateen LW CVC-Light knit/12.8 Tattersal PRT PVC 600D-Canvas/Miracle Deep Shiny, width-57"	36.00 Meter
			Outer lining Eko noble/16 cm park hand drawn scarf CVC Satin-light knit/6 cm. New oxford SIG C W/light knit backing/Cotton & Poly Jacquard fabric with light knit backing, width-57"	144.00 Meter
			Inner lining 100% Polyester lining/0.3mm 18P white color lining W/Adhesive (Tela)/ Polyester Satin lining/0.3mm white Tela PU with adhesive, width-58.5"	218.00 yard

Metal fitting	Net to net
Rivet	Net to net
Eyelets	Net to net
Zip Fasteners	380.00 Meter
Slider	Net to net
0.6mm bonded leather board	136.00 Sq. foot
1. 6mm bonded leather board	6.00 Sq. foot
210D Nylon (0.1mm) lining material	188.00 Sq. foot
410D Nylon lining material	44.00 Sq. foot
Leather Auxiliary Adhesive	8.00 Kgs.
Water Based Adhesive	30.00 Kgs.
Resin Nan Pao BWA-316CH Baoweiling Brand	4.00 Kgs.
AR6450/D Primer	6.00 Kgs.
Sensormatic security label	Net to net
Fabric Care Card Brochure	Net to net
3 GM/6 GM Silica gel in non-woven paper	As per packing policy
Printed Poly Bags packing material	As per packing policy
Packing boxes outer carton	As per packing policy

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

**Case No.:6/9/84-ALC3/2013**

Party Name: PRECISE SEAMLESS  
APPARELS PVT LTD

Meet No/Date:16/84-ALC3/2013  
18.07.2013

**Status:**  
**Deferred**

4	HQ File :01/84/050/00037/AM14/	RLA File :05/24/040/00031/AM14/	Lic.No/Date:0510354031 14.05.2013	Defer Date: 01.08.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 01.08.2013.			

5	<b>Case No.:3/13/84-ALC3/2013</b>	Party Name: RADNIK EXPORTS	Meet No/Date:16/84-ALC3/2013 18.07.2013	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00062/AM14/	RLA File :05/24/040/00050/AM14/	Lic.No/Date:0510354793 21.05.2013	Defer Date: 22.08.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 22.08.2013.			

6	<b>Case No.:5/13/84-ALC3/2013</b>	Party Name: RADNIK EXPORTS	Meet No/Date:16/84-ALC3/2013 18.07.2013	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00064/AM14/	RLA File :05/24/040/00051/AM14/	Lic.No/Date:0510354794 21.05.2013	Defer Date: 22.08.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 22.08.2013.			

7	<b>Case No.:9/12/84-ALC3/2013</b>	Party Name: MAHAVIR SPINFAB PRIVATE LIMITED	Meet No/Date:16/84-ALC3/2013 18.07.2013	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00059/AM14/	RLA File :06/24/040/00007/AM14/	Lic.No/Date:0610032145 23.05.2013	Defer Date: 08.08.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm in support of their proposal. The Committee, therefore, decided to await the same and defer the case for re-listing on 08.08.2013.			

8	<b>Case No.:3/16/84-ALC3/2013</b>	Party Name: STAND21 EXPORTS (INDIA) PVT LTD.	Meet No/Date:16/84-ALC3/2013 18.07.2013	<b>Status: Deferred</b>
	HQ File :01/84/050/00104/AM14/	RLA File :04/24/040/00061/AM14/	Lic.No/Date:0410147507 27.06.2013	Defer Date: 22.08.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 22.08.2013.			

9	<b>Case No.:4/16/84-ALC3/2013</b>	Party Name: STAND21 EXPORTS (INDIA) PVT LTD.	Meet No/Date:16/84-ALC3/2013 18.07.2013	<b>Status: Deferred</b>
	HQ File :01/84/050/00105/AM14/	RLA File :04/24/040/00062/AM14/	Lic.No/Date:0410147508 27.06.2013	Defer Date: 22.08.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 22.08.2013.			

10	<b>Case No.:5/16/84-ALC3/2013</b>	Party Name: LUMENS INDIA	Meet No/Date:16/84-ALC3/2013 18.07.2013	<b>Status: Deferred</b>
	HQ File :01/84/050/00106/AM14/	RLA File :02/24/040/00042/AM14/	Lic.No/Date:0210191390 04.07.2013	Defer Date: 22.08.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 22.08.2013.			

11	<b>Case No.:1/16/84-ALC3/2013</b>	Party Name: BUILDMET FIBRES PVT LTD.,	Meet No/Date:16/84-ALC3/2013 18.07.2013	<b>Status: Deferred</b>
	HQ File :01/84/050/00102/AM14/	RLA File :07/24/040/00103/AM14/	Lic.No/Date:0710096544 08.07.2013	Defer Date: 22.08.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case is still awaited from applicant firm/R.A., Bangalore. Accordingly, the Committee after deliberations			

decided to await the same and deferred the case for re-listing on 22.08.2013.

12	<b>Case No.:2/16/84-ALC3/2013</b>	Party Name: BUILDMET FIBRES PVT LTD.,	Meet No/Date:16/84-ALC3/2013 18.07.2013	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00103/AM14/	RLA File :07/24/040/00105/AM14/	Lic.No/Date:0710096575 10.07.2013	Defer Date: 22.08.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case is still awaited from applicant firm/R.A., Bangalore. Accordingly, the Committee after deliberations decided to await the same and deferred the case for re-listing on 22.08.2013.			

## MANUAL AGENDA CASE

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Case No.188	M/s Tets N Rai International, New Delhi
NC 16/AM-14, dt. 18.07.2013	File No.01/84/171/055/AM-13/DES-V
Ratification of input output norms in respect of Annual Advance Authorization No. 0510335273 dated 20.09.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/44/2013-14/Hosy., dated 17.07.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Girls Romper made of 100% Cotton printed poplin fabric, GSM-140+/-10% (Style No. 381641 TOD)	1 pcs.	100% Cotton printed poplin fabric, GSM-140+/-10%	0.85 meter	Sq. per piece
2.	Infants Romper made of 100% Cotton printed poplin fabric, GSM-140+/-10% (Style No. 381641 INF)	1 pcs.	100% Cotton printed poplin fabric, GSM-140+/-10%	0.76 meter	Sq. per piece
3.	Girls Romper made of 100% Cotton Chambray fabric, GSM-127+/-10% (Style No. 520571 TOD)	1 pcs.	100% Cotton Chambray fabric, GSM-127+/-10%	0.77 meter	Sq. per piece
4.	Infants Romper made of 100% Cotton Chambray fabric, GSM-127+/-10% (Style No. 520571 INF)	1 pcs.	100% Cotton Chambray fabric, GSM-127+/-10%	0.71 meter	Sq. per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(14)

Case No.189	M/s G.R. Corporation, Kanpur
NC 16/AM-14, dt. 18.07.2013	File No.01/84/50/353/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0610029561 dated 09.11.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/41/2013-14/Hosy., dated 17.07.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Narrow fabric tape made out of Manmade	58,800	100% Polyester High	59,976

	filament yarn containing 58,800 Kgs. of 100% Polyester High tenacity filament yarn (size 1mm to 100mm)	Kgs.	tenacity filament yarn	Kgs.
2.	Unprocessed narrow woven/ knitted fabric/Elastic (size 1mm to 100mm) containing 9801 Kgs. of 100% Polyester High tenacity filament yarn and 1,12,600 Kgs. Rubber Thread	1,22,500 Kgs.	100% Polyester High tenacity filament yarn	9997 Kgs.
			Rubber Thread	1,14,953 Kgs.
3.	Braided Cord made of Manmade Filament yarn containing 22,344 Kgs. of 100% Polyester High tenacity filament yarn	22,344 Kgs.	100% Polyester High tenacity filament yarn	22,791 Kgs.
4.	Cord twine made out of Polypropylene containing 4900 Kgs. of Polypropylene yarn	4900 Kgs.	Polypropylene yarn	4998 Kgs.
5.	Elastic Cord/Rubber Thread and cord textile covered containing 3919 Kgs. of 100% Polyester High tenacity filament yarn and 49,000 Kgs. Rubber Thread	52,920 Kgs.	100% Polyester High tenacity filament yarn	3998 Kgs.
			Rubber Thread	49,980 Kgs.
6.	Woven Elastic Tapes/Narrow fabrics containing 1765 Kgs. of 100% Polyester High tenacity filament yarn and 19,600 Kgs. Rubber Thread	21,364 Kgs.	100% Polyester High tenacity filament yarn	1800 Kgs.
			Rubber Thread	19,992 Kgs.
7.	Vulcanized Rubber Thread and Cord containing 1372 Kgs. of 100% Polyester High tenacity filament yarn and 14,700 Kgs. Rubber Thread	16,072 Kgs.	100% Polyester High tenacity filament yarn	1400 Kgs.
			Rubber Thread	14,994 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.



(15)

Case No.190	M/s Superhouse Ltd., Kanpur
NC 16/AM-14, dt.18.07.2013	File No.01/84/50/123/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0610027351 dated 30.05.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 01.08.2013.

(16)

Case No.191	M/s James Walker Inmarco Industries Pvt. Ltd., Mumbai
NC 16/AM-14, dt. 18.07.2013	File No.01/84/50/427/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0310717396 dated 17.12.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Braided Gland Packing: LRCM 162B (made of FT 1595 Glass yarn/EPDM Rubber Core/ Silicone Rubber coating)	8268 Kgs.	FT 1595 Glass yarn – 2 ply, 1/2/4 Ends	2146 Kgs. (including 3% wastage)
			EPDM Rubber Core Ethylene Propylene Diene Monomer Rubber Core/ Rubber Tubing of various sizes	5595 Kgs. (including 3% wastage)
			Silicone Rubber coating Silcoset 101/SF 20-High performance Silicone	775 Kgs. (including 3% wastage)



The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(17)

Case No.192	M/s James Walker Inmarco Industries Pvt. Ltd., Mumbai
NC 16/AM-14, dt. 18.07.2013	File No.01/84/50/426/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0310717760 dated 20.12.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Braided Gland Packing: Tankatite 440 (made of yarns-FD443 Polypropylene yarn/Y096P010/Y10825, EPDM Rubber and PTEE Tape)	11,950 Kgs.	FD443 Polypropylene yarn/Y096P010-Packing White Disper oil/Y10825 G2 Fiber-packing Fiber Gray	6908 Kgs. (including 3% wastage)
			EPDM Rubber Core Ethylene Propylene Diene Monomer Rubber Core/ Rubber Tubing of various sizes	3041 Kgs. (including 3% wastage)
			Lubrication oil Whitmor Wom 14	471 Kgs. (including 3% wastage)
			PTEE Powder Fluon PTEE CD 141E/PTEE FP 669N/PTEE FP 65	1888 Kgs. (including 3% wastage)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(18)

Case No.193	M/s Arvind Ltd., Ahmedabad
NC 16/AM-14, dt. 18.07.2013	File No.01/84/162/001/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.0810120006 dated 03.04.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Woven fabric containing 85% or more by weight of Synthetic filament	35,000 Kgs.	Relevant Manmade Filament Yarn (Polyester Filament Yarn)	16, 170 Kgs. (including 5% wastage)
			Relevant Manmade Filament Yarn (Nylon Filament Yarn)	20,580 Kgs. (including 5% wastage)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(19)

Case No.194	M/s Corset Wholesale Ltd., Gurgaon
NC 16/AM-14, dt. 18.07.2013	File No.01/84/162/003/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.0510352244 dated 25.04.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 08.08.2013.

(20)

Case No.195	M/s Chelsea Mills, New Delhi
NC 16/AM-14, dt. 18.07.2013	File No.01/84/171/035/AM-14/DES-V
Ratification of input output norms against Annual Advance Authorization No.0510342264 dated 02.01.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted

in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/45/2013-14/Hosy., dated 17.07.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1B.	Infants jeans made of 80% Cotton 18% Polyester 2% Spandex stretch denim fabric, GSM-295+/-10% (Style No. 306379/356066/362272	13,960 Nos.	80% Cotton 18% Polyester 2% Spandex stretch denim fabric, GSM-295+/-10%	0.85 sq. meter per piece
			Snap fasteners	1 set per piece
			Rivets	3 set per piece
			70% Polyester 30% Cotton dyed fabric, GSM-110+/-10%	0.22 Sq. meter per piece
			Fusible interlining	0.22 Sq. meter per piece
			Sensor Tags	1 set per piece
2B.	Girls Rolled up flared long Bermuda made of 80% Cotton 20% Polyester denim fabric, GSM-340+/-10% (Style No. 521256/520563	18,555 Nos.	80% Cotton 20% Polyester denim fabric, GSM-340+/-10%	1.15 Sq. meter per piece
			Snap Fasteners	1 set per piece
			Zip fasteners	1 per piece
			Sensor Tags	1 per piece
			Heat transfer stickers	2 per piece
			Fusible interlining	0.30 Sq. meter per

				piece	
3B.	Girls Rolled up Flared Emb. Long Shorts made of 100% Cotton Denim fabric, GSM-365+/-10%, Style No.395278/ 566524	5240 Nos.	100% Cotton Denim fabric, GSM-365+/-10%	1.10 meter per piece	Sq. per
			Zip Fasteners	1 per piece	
			Snap Fasteners	1 set per piece	
			Elastic	0.95 Meter per piece	
			Sensor Tags	1 per piece	
			Fusible interlining	0.30 meter per piece	Sq. per
			70% Polyester 30% Cotton dyed fabric, GSM-110+/-10%	0.30 meter per piece	Sq. per
4B.	Infants & Girls Rolled up Flared Emb. Long Shorts made of 100% Cotton Denim fabric, GSM-365+/-10% (Style No. 395189/593742	4850 Nos.	100% Cotton Denim fabric, GSM-365+/-10%	0.89 meter per piece	Sq. pr
			Zip fasteners	1 per piece	
			Snap fasteners	1 set per piece	
			Rivets	2 set per piece	
			Elastic	0.95 Meter per piece	
			Sensor Tags	1 per piece	
			Fusible interlining	0.30 meter per	Sq. per

				piece	
			70% Polyester 30% Cotton dyed fabric, GSM-110+/-10%	0.30 meter per piece	Sq. per
5B.	Girls long Jacket made of 98.5% Cotton 1.5% Spandex fabric, GSM-340+/-10%, Style No.511627/568116/650243	16,480 Nos.	98.5% Cotton 1.5% Spandex fabric, GSM-340+/-10%	2.40 meter per piece	Sq. per
			Snap fasteners	1 set per piece	
			Sensor Tags	1 per piece	
6B.	Infants Pintek Flared Long Jumper/Dress with diaper made of 85% Cotton 15% Polyester denim fabric, GSM-203+/-10%, Style No.675647/713792	9680 Nos.	85% Cotton 15% Polyester denim fabric, GSM-203+/-10%	0.98 meter per piece	Sq. per
			100% Cotton lining fabric, GSM-80+/-10%	0.40 meter per piece	Sq. per
			Sensor Tags	1 per piece	
7B.	Infants Bow Pleated Flared Long Jumper/Dress with diaper made of 85% Cotton 15% Polyester denim fabric, GSM-203+/-10%, Style No. 574708/595694	14,480 Nos.	85% Cotton 15% Polyester denim fabric, GSM-203+/-10%	0.96 meter per piece	Sq. per
			Sensor Tags	1 per piece	
			100% Cotton lining fabric, GSM-80+/-10%	0.40 meter per piece	Sq. per
8B	Infants & Boy's Baggy Pants made of 100% Cotton denim fabric. GSM-356+/-10%, Style No.512056/764134/727696	19,834 Nos.	100% Cotton denim fabric. GSM-356+/-10%	1.05 meter per piece	Sq. per
			Zip fasteners	1 per piece	
			Snap fasteners	1 set per	

				piece
			Rivets	3 set per piece
			Fusible interlining	0.20 sq. meter per piece
			70% Polyester 30% Cotton dyed fabric, GSM-110+/-10%	0.22 Sq. meter per piece
9B	Infants & Girls Jeans made of 70% Cotton 28% Polyester 2% Spandex stretch denim fabric, GSM-323+/-10%, Style No. 540693/764344/729665	20,970 Nos.	70% Cotton 28% Polyester 2% Spandex stretch denim fabric, GSM-323+/-10%	1.05 Sq. meter per piece
			Zip fasteners	1 per piece
			Snap fasteners	1 set per piece
			Rivets	3 set per piece
			Fusible interlining	0.20 sq. meter per piece
			70% Polyester 30% Cotton dyed fabric, GSM-110+/-10%	0.22 Sq. meter per piece
10B.	Infants & Boy's Baggy Pant with knitted fabric made of 100% Cotton denim fabric, GSM-356+/-10%, Style No. 512115/754136/727797	13,022 Nos.	100% Cotton denim fabric, GSM-356+/-10%	1.05 Sq. meter per piece
			100% Cotton knitted fabric, (RIB), GSM-365+/-10%	0.13 Sq. meter per piece

			Snap fasteners	1 set per piece
			Rivets	3 set per piece
			70% Polyester 30% Cotton dyed fabric, GSM-110+/-10%	0.22 Sq. meter per piece
11B.	Girls Tiered Skirt with bib & brace & diaper made of 100% Cotton denim fabric, GSM-288+/-10%, Style No. 544613/ 763426/725935	13,295 Nos.	100% Cotton denim fabric, GSM-288+/-10%	1.35 Sq. meter per piece
			100% Cotton dyed lining fabric, GSM-80+/-10%	0.40 Sq. meter per piece
			Snap fasteners	1 set per piece
12B	Infants/Girls jeans with knitted fabric made of 100% Cotton denim fabric, GSM-288+/-10%, Style No.541184/753374/ 594705	11,673 Nos.	100% Cotton denim fabric, GSM-288+/-10%	0.88 Sq. meter per piece
			100% Cotton knitted fabric (RIB), GSM-365+/-10%	0.08 Sq. meter per piece
			Snap fasteners	1 set per piece
			Rivets	3 set per piece
			Sensor Tags	1 per piece
13B	Girls Boot Cut Jeans with stud on pockets made of 98% Cotton 2% Spandex stretch denim fabric,	12,830 Nos.	98% Cotton 2% Spandex stretch denim fabric, GSM-350+/-10%	2.05 Sq. meter per piece

	GSM-350+/-10%, No.634973	Style		70% Polyester 30% Cotton dyed fabric, GSM-110+/- 10%	0.30 Sq. meter per piece
				Elastic	1.05 Meter per piece
				Sensor Tags	1 per piece
				Hot transfer studs	2 set per piece
				Fusible interlining	0.33 Sq. meter per piece
14B	Women's Dazzle Jeans made of 98.5% Cotton 1.5% Spandex stretch denim fabric, GSM-348+/- 10%, Style No.74ABP	1566 Nos.		98.5% Cotton 1.5% Spandex stretch denim fabric, GSM- 348+/-10%	2.25 Sq. meter per piece
				70% Polyester 30% Cotton dyed fabric, GSM-110+/- 10%	0.30 Sq. meter per piece
				Snap fasteners	1 set per piece
				Rivets	5 set per piece
				Sensor Tags	1 per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(21)

Case No.196	M/s Grindwell Norton Ltd. or M/s Grindwell Norton International Ltd., Bangalore
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NC 16/AM-14, dt. 18.07.2013	File No.01/84/162/499/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0710090486 dated 30.08.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 01.08.2013.

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